

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 22590/2017

(Arising out of impugned final judgment and order dated 03-08-2017 in CA No. 9/2017 passed by the High Court Of Judicature At Allahabad)

RAMESH SINGH

Petitioner(s)

VERSUS

BHOLA PANDEY & ORS.

Respondent(s)

Date : 10-12-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. Ahmed Zargham, Adv.
Mr. Saif Naseem, Adv.
M/S. Equity Lex Associates, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the learned counsel for the petitioner, the matter stands adjourned.

Be listed after four weeks, as prayed.

(POOJA SHARMA)
SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)
BRANCH OFFICER